

**GOVERNMENT OF INDIA  
COAL  
LOK SABHA**

STARRED QUESTION NO:260  
ANSWERED ON:11.12.2012  
TRANSPORTATION OF COAL  
Singh Shri Jagada Nand

**Will the Minister of COAL be pleased to state:**

- (a) whether the transportation and wagon loading of coal from the coal mining areas to its destination has been hampered in several States;
- (b) if so, the details along with its impact on coal supply and the expenditure incurred on such operations during each of the last three years and the current year, State and company-wise;
- (c) whether the Coal India Limited and its subsidiaries have incurred losses on this account; and
- (d) if so, the details thereof along with the steps taken/being taken by the Government to offset the losses in the transportation of coal?

**Answer**

MINISTER OF COAL (SHRI SRIPRAKASH JAISWAL)

(a)to(d): A Statement is laid on the Table of the House.

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question No.260 for 11.12.2012

(a): Yes, Sir.

(b): Transportation of coal to railway sidings and wagon loading from the mining areas to sidings gets hampered intermittently for various reasons. These include intermittent law and order problems in the States of Jharkhand and Odisha, seasonal adversities like heat-wave conditions, flash floods and inundation of culverts and bridges during peak monsoon season, inadequate availability of wagons during peak production months etc.

The details of impact of the above said movement constraints on coal supply and the expenditure incurred on such operations during each of the last three years and the current year, State and company-wise, are being collected and will be laid on the Table of the House.

(c) & (d): Yes, Sir. The loss suffered on this account by the coal companies gets reflected in the form of accumulation of coal stocks at pitheads. This disturbs their despatch plans and they are forced to restrict coal production.

To ensure planned dispatch of coal, regular coordination is made at different levels with Railways, starting from field-level by collieries/mines, to Zonal level by Subsidiaries and to the level of Railway Board by CIL. Further, through the forum of Rail-Coal Interface, various operational, commercial and infrastructural issues relating to wagon loading are discussed by CIL and its subsidiaries with Railways. Regular monitoring is also done through an Inter-Ministerial Sub-Group in the Ministry of Coal which takes various operational decisions to mitigate any crisis in coal movement. CIL and the Coal Companies have also been regularly interacting with the State Governments on law and order issues.